Central Electricity Regulatory Commission 3rd & 4th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001

Tel: 23353503 Fax: 23753923

No. Engg/Tr. Pricing/Validation/L-1/44/2010/CERC	Dated: 29/03/2012
To,	
The Members of the Validation Committee and Generating Companies	
(as per list)	
Subject: Minutes of the Fourth Meeting of the Validation Committee for the implementation of CERC (Sharing of Inter-State T and Losses) Regulations, 2010.	-
Sir,	
Please find enclosed herewith the minutes of the Fourth Mee Committee for the year 2012-13, for the implementation of CERC (Transmission Charges and Losses) Regulations, 2010 held on 21 st Ma Conference Room at New Delhi, for information and necessary action.	Sharing of inter-State
	(Pankaj Batra) Chief (Engg)
Encl: As above.	
Copy to:	
Secretary, CERC	

Sl. No.	Name of the Organisations	Name of the nominated persons	Address
1.	CERC	Shri Pankaj Batra, Chief (Engg.)/ alternate member Shri Vijay Menghani, Joint Chief (Engg.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Shri C. Shanmugam Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Ch. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri V.V. Sharma, General Manager	Northern Regional Load Despatch Centre 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, General Manager	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, General Manager	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg,Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Pahwa, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
12		Shri Ravinder Singh, Punjab State Transmission Corporation Ltd.	Punjab State Transmission Corporation Ltd (PSEB head office) The Mall, Patiala - 147001

13.	WRPC	Shri S.D. Taksande,	Western Regional Power Committee
		Member Secretary (I/C)	Plot No. F-3, MIDC Area, Marol,
			Opp: SEEPZ, Andheri (East),
			Mumbai-400093
14.		Shri A.P. Bhairave,	Chief Engineer (LD),
		Chief Engineer (LD),	MPPTCL
		MPPTCL	Shakti Bhawan
			Jabalpur-482008
15.	SRPC	Shri S.R. Bhatt,	Southern Regional Power Committee
		Member Secretary (In-Charge)	29, Race Course Cross Road,
			Bangalore-560009, Karnataka
16.		Director (Transmission),	KPTCL,
		KPTCL	Cauvery Bhavan, K.G. Road,
			Bangalore - 560009
17.	ERPC	Shri A.K. Bandyopadhyay,	Eastern Regional Power Committee
		Member Secretary (In-charge)	14, Golf Club Road, Tollygunge,
			Kolkata-700 033 (W.B.)
18.		Shri T.T. Jha,	Bihar State Electricity Board
		Member (Transmission),	1 st Floor, Vidyut Bhawan, Bailey Road,
			Patna-21, Bihar
19.	NERPC	Shri A.K. Mishra,	North Eastern Regional Power
		Member Secretary (In-charge)	Committee
			Meghalaya State Housing Finance Co-
			Operative Society Ltd.BLDG.,
			Nongrim Hills, Shillong-793003
20.		Shri Jatin Baishya,	State Load Despatch Centre Complex
		Senior Manager,	Kahelipara,
			Guwahati

LIST OF GENERATING COMPANIES

Sl.	Name of the	Name of the persons and	Address
No.	Statutory Bodies	Designation	
1.	NTPC	Shri Inderjit Kapoor,	NTPC Bhawan, Core 7, Scope Complex,
		Director (Commercial)	Institutional Area, Load Road, New
			Delhi – 110003
2.	NHPC	Shri S.K. Agarwal,	NHPC office Complex, Sector-33,
		Executive Director (O&M)	Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty,	Brookland Compound, Lower New
		Executive Director	Colony, Shillong - 793003
4.	NLC	Shri Sekar K,	No.135, Periyar E.V.R. High Road,
		Director (Commercial)	Kilpauk, Chennai - 600 010. Tamil Nadu,
			India.
5.	SJVNL	Shri R.K. Agrarwal,	SJVN, IRCON Building, Ground Floor,
		General Manager (Commercial)	Saket, New Delhi-110017

Minutes of the Fourth Meeting of the Validation Committee for the Year 2012-13 held on 21/5/2012 at NLDC, New Delhi.

The Chairman of the Validation Committee, Shri Pankaj Batra, Chief (Engg.), CERC welcomed the officials from NLDC, NRLDC, NRPC, DICs and Generating Companies present in NLDC Conference Room and also the other officials of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants are enclosed at *Annexure*.

2. Chief (Engg.), CERC stated that the fourth meeting of Validation Committee for the year 2012-2013 has been called to validate the demand and generation data for the second six months of the year 2012-2013. He stated that the meeting has been called in advance so that the PoC rates are finalized and published in advance to avoid last day approval of the rates as has happened on previous occasions. He stated that the plan for the period October, 2012 to March, 2013 would be to have the second Validation Committee meeting in June 2012 and the last one in July 2012, so this the PoC rates could be approved by August, 2012 for the pervious October, 2012 to March, 2013. He stated that the demand and generation figures for October, 2012 to March, 2013 have been computed by NLDC, based on the generation and demand data published by CEA for the last 3 years during the same six monthly period and in accordance with the practice followed for data validation for the last six months, the generation of the last year has been taken if it is substantially higher wherever necessary additional demand and new generation capacity have been included in the forecast figure. The data was already sent by e-mail for the perusal of the members of Validation Committee. NLDC may send this to all Designated inter-State Transmission System Customers (DICs) for comments, if any. Chief (Engg.), CERC further stated that the transmission assets with DOCO up to 1st January, 2013 shall be taken in the computation of POC rates. Similarly, new generation capacity declaring commercial operation up to December, 2012 shall be considered in the basic network.

3. General Manager, NLDC stated that this is the second year of implementation of the Sharing Regulations. The demand and generation data have been taken from the CEA website. The balancing of excess generation and scaling up of load has been done in proportion to the prevailing MW shortages in the country. Chief (Engg.), CERC then requested NLDC to present the demand data, new generation units expected etc. Deputy General Manager, NLDC made a presentation on the demand and generation data for each DIC before the Validation Committee. He stated that new generation capacity declaring commercial operation up to 31st December, 2012 has been considered. In case of increasing generation trend, the last year figures have been taken. For new hydro 20% of the installed capacity, for new gas based generation 30% of the installed capacity and for new coal based generation 50% of the installed capacity has been proposed to be considered in the basic network. However, he stated that there is an excess generation of 12,000 MW as compared to the load for which the load had to be up scaled. However even after removing all shortages in the NEW Grid and considering limited transfer capability to SR due to transmission constraint some, generation was excessive in the NEW Grid and would have to be reduced. Superintending Engineer (Operations), NRPC stated that in the last Validation Committee meeting it was decided that the methodology of load generation balancing for load flow studies would be reviewed based on suggestion by WRPC. He suggested that the methodology could be reviewed based on comparison between anticipated load and generation to check if any State had over or under forecast any load or generation. It was decided that the methodology would be decided based on the comparison and would be discussed and decided in the next meeting of the Validation Committee, which could not be balanced by up scaling the load alone for load generation balance. The members felt the need that the generation data being taken should be matched with the generation target set out by the Ministry of Power, which was agreed to by all since the generation targets given by the generating companies would have figured coal shortage in their estimate first the demand figures of the DICs were shown.

- 4. The representative of Delhi, SLDC stated that the demand figure is in order. For other constituents of Northern Region, Superintending Engineer, NRPC stated that he would be revert back after examining the same. The representative of DVC stated that the demand figure should be 2400 MW instead of 1976 MW, due to additional contracted demand of 400 MW. Member Secretary (I/C), WRPC stated that the demand figures are in order for the Western Region constituents. Superintending Engineer (Operations), ERPC observed that 453 MW demand shown against Bhutan and enquired about who would bear the demand charge for Bhutan demand. It was clarified that this was a typographical error. The representative of Assam stated that earlier, the demand was 675 MW now it is 653 MW, which is less. It was clarified that 1st six months demand was considering summer and next six month demand was considering winter demand. In the last three years the average demand for the later six months (October to March) was 524, 564 and 611 respectively. The representative of Assam then agreed to be figures.
- 5. Member Secretary (I/C), SRPC stated that Tamil Nadu demand figure of 8314 MW appears to be low as heavy load shedding were prevalent during previous years, due to generation shortage while during the current period new generation capacity is expected to be added and hence, demand met would be more. Member Secretary (I/C), WRPC stated that the WR demand of 33,403 MW appears to be low as the off peak demand now is 33000 MW. Chief (Engg.), CERC stated that this figure has been obtained by normal trending, as already explained. However, WRPC may review the figure in case of abnormal increase of demand. In case of increase, the figure would be revised.

- 6. NLDC then made a presentation on the average generation figures. The representative of Delhi, SLDC stated that the generation figure is in order. The representative of THDC, NTPC and NHPC stated that the generation figures are in order. The representative of DVC stated that the generation figure needs to be modified as new generation capacity DSTP ANDAL of 500 MW has been added. Superintending Engineer, ERPC observed that although the installed capacity of Sterlite was 1627 MW, the last year's PLF was 45% only and accordingly, the generation from Sterlite needed to be reduced, which was agreed to by all. it was decided to take 80% availability for three units and 50% for the fourth unit. As informed by NERLDC for Arunachal Pradesh, the generation was to be taken as nil against 1 MW shown. The representative of ONGC Tripura Power Company Ltd. (OTPCL) stated that unit #1 would come by July, 2012.
- 7. Member Secretary (I/C), SRPC stated that Andhra Pradesh generation figure appears to be on lower side as AP is procuring power through medium-term and short-term as well.
- 8. Chief (Engg.), CERC concluded the meeting with the followings:
 - (i) All DICs to revert back on the demand and generation figures within in 2-3 days
 - (ii) To corroborate generation figures with the generation target figure set by Ministry of Power, as the same includes the factors of fuel shortages and other realistic ground conditions.
 - (iii) All RPCs to ask the private generators about the proposed generation injection.
 - (iv) Status of generation figures of Kudankulam generation project, during the subject period.
 - (v) Wind generation capacity to be considered in the basic network.

(vi) To compile and compare the forecast demand and generation for earlier completed period i.e. July, 2011 to March, 2012 with respect to the actual demand and generation figures.

The meeting ended with the thanks to the Chair.

<u>List of Participants in the Forth meeting of the Validation Committee on 21st May 2012 at NLDC, New Delhi</u>

CERC

- 1. Shri Pankaj Batra, Chief (Engg.) In Chair
- 2. Shri Vijay Menghani, Joint Chief (Engg.)
- 3. Shri Chandra Prakash, Dy. Chief (Engg.)
- 4. Shri H.K. Pandey, Dy. Chief (Engg.)
- 5. Shri M.M.Chaudhari, Asst. Chief (Fin.)
- 6. Shri Satish Chander, Sr. Tech. officer

CEA

7. Shri Ravinder Gupta, Director

NRPC

8. Shri Ajay Talegaonkar, S.E (O)

POWERGRID

- 9. Shri Dilip Rozekar, DGM (SEF)
- 10. Shri Prashant Sharma, GM

NLDC, POSOCO

- 11. Shri V.K. Agrawal, GM
- 12. Shri S.S. Barpanda, DGM
- 13. Shri S.R. Narasimhan, DGM
- 14. Shri M. Pradeep Reddy, Engineer
- 15. Shri Gaurav Verma, Engineer
- 16. Ms. Vaishally Bhardwaj, Engineer

SLDC, Delhi

- 17. Shri Sanjeev Kumar, AM (SO)
- 18. Ms. Sonali Garg, AM (T)

NRLDC

19. Shri V.V. Sharma, GM

HVPN

- 20. Shri Rajesh Kumar Goel
- 21. Pushpendra Singh

<u>List of Participants (Generating Companies)</u>

NHPC

- 22. Shri Tulika Sinha
- 23. Shri Rajesh Joshi, AM (E)

NTPC

24. Shri P.P. Francis, AGM (OS)

25. Ms. Shilpa Agarwal, (Corp Comml)

THDC INDIA LTD.

26. Shri Sarosh Majid Siddiqi, Sr. Manager

ONGC Tripura Power Ltd.

27. Shri Shree Narayan

<u>List of Participants (Through Video Conferencing with NLDC)</u>

WRLDC

- 28. Shri P.Pentayya, GM
- 29. Shri S. Usha, CM
- 30. Shri A. Gartra, DGM
- 31. Smt. Pushpa Seshadri, Mgr(OS)
- 32. Smt. Chitrankshi G., Sr. Engr.(OS)

WRPC

- 33. Shri S.D. Taksande, Member Secretary
- 34. Shri Satyanarayan S, SE
- 35. Shri P.D. Lone, EE

SRPC

- 36. Shri S.R. Bhat, Member Secretary I/C
- 37. Shri Anil Thomas, AEE

SRLDC

- 38. Shri P.R. Raghuram, GM
- 39. Shri V. Balaji, CM (MO)
- 40. Shri Promod Singh, Sr. Engineer
- 41. Shri Madhukar G, Sr. Engineer
- 42. Shri Venkateshan. M, Sr. Engineer

KPTCL

43. Shri J. Ramakantha, EEE/SLDC

ERLDC

- 44. Shri U.K. Verma, GM
- 45. Shri D.K.Srivastava, AGM
- 46. Shri Prithwish Mukhopadhyay, AGM
- 47. Shri G.Chakraborthy, CM
- 48. Shri S. Banerjee, CM
- 49. Shri M.K.Thakur, Sr. Engineer
- 50. Shri S.K.Sahay, Engineer

ERPC

- 51. Shri B. Sarkhel, SE(PS)
- 52. Shri Mohan Jha, EE

BSEB

53. Shri S.K. Sen Gupta, E.S.E

APNRL

54. Vineet Sarawagi, Sr. Executive

WBSETCL

- 55. Shri P. Sengupta, ACE
- 56. Shri A. Nag, SE

GRIDCO/OPTCL

57. N. Khan, L.O

DVC

- 58. Shri S. Ghosal, SE (Comml.)
- 59. Shri Abhijit Das, SE (M)
- 60. Shri S.K. Pal, SDE

NERPC

- 61. Shri A.K. Mishra, Member Secretary (In-Charge)
- 62. Shri S.K. Ray Mohapatra, SE

NERLDC

- 63. Shri P.P. Bandyopadhay, DGM
- 64. Shri A. Mallick, Chief Manager
- 65. Shri R. Sutradhar, Chief Manager
- 66. Shri R. Chakarabarti, Engineer

MeECL

67. Shri F.E. Kharshiivg, EE